

DIVISION BENCH
COURT - I

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/231(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS MR. KAPIL SHROFF
UNDER SECTION	SECTION 95(1)

Appearances (via video conference/physically)

Mr. Saurav Jain, Adv.] RP

ORDER

1. Ld. Professional for RP present.
2. RP to file his Report within seven days and let the report be shared with the with the Personal Guarantor.
3. Personal Guarantor to file his objection to the Report of RP within three days.
4. List this matter on **12.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**